

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 10.07.2019 (WEDNESDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 26 of 2019	Housing Development Finance Corporation Ltd. Vs. RHC Holding Pvt. Ltd.	Amrita Singh	Jayant Mehta

**10:40 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

1.	Comp. App. (AT) (Ins) No. 17 of 2019	Smt. K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. <b>With</b>	Samir Ali Khan	D. Sreenivasan
2.	Comp. App. (AT) (Ins) No. 18 of 2019	Smt. K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	Niharika Sharma
3.	Comp. App. (AT) (Ins) No. 144 of 2019	Kaushik Ghosh Vs. Noor Alam & Ors.	Deepa Gupta	Gaurav Gupta(R1-R28) Abhay Anand Vina- R29

**For Admission (Fresh Cases)**

4.	Comp. App (AT) (Ins) No. 666 of 2019	Srei Multiple Asset Investment Trust. Vs. IDBI Bank Ltd & Ors.	Arijit Mazumdar	
5.	Comp. App (AT) (Ins) No. 696 of 2019	Koshy Varghese. Vs. John Varghese & Anr.	Abhijit	
6.	Comp. App (AT) (Ins) No. 697 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors.	Mahesh Agarwal	
7.	Comp. App (AT) (Ins) No. 698 of 2019	Adani Ports and Special Economic Zone Ltd. Vs. Shailen Shah, RP of Dighi Port Ltd & Ors.	Mahesh Agarwal	
8.	Comp. App (AT) (Ins) No. 701 of 2019	Nakul Bharana. Vs. ICICI Bank Ltd.	Vijay K. Singh	
9.	Comp. App (AT) (Ins) No. 702 of 2019	Dinesh Goyal Vs. DCB Bank Ltd.	Anish Sharma	

10.	Comp. App (AT) (Ins) No. 703 of 2019	Bhavnes Kanwar & Anr. Vs. Rave Scans Pvt Ltd & Ors.	Mohit Kumar	
11.	Comp. App (AT) (Ins) No. 704 of 2019	Universal Solutions of America LLC. Vs. The Travancore Cements Ltd.	M.P. Vinod	
12.	Comp. App (AT) No. 170 of 2019	PROQ Venture Advisors Pvt Ltd. Vs. ROC Mumbai & Anr.	Alakh Alok Srivastava	
13.	Comp. App (AT) No. 178 of 2019	Alovera Tradelink Pvt Ltd & Ors. Vs. Ostwal Phoschem (India) Ltd.	Anish Sharma	
14.	Comp. App (AT) No. 179 of 2019	Barun Pandey. Vs. Jitendra Virwani & Ors.	Siddhant Srivastav	Manisha Chaudhary

**For Admission (After Notice)**

15.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd. &Ors.	Davesh Bhatia	Jog Singh (R1), Vikas Mehta (R3)
16.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban
17.	Comp. App. (AT) (Ins) No. 112 of 2019	Venus Cotsyn (India) Ltd. Vs. G.L Jain Button Store Pvt Ltd.	Harsh Garg	Gurcharan Singh
18.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors. <b>With</b>	Vikram Singh Arya	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
19.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors. <b>With</b>	Mohan Raj A.	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
20.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar- R(1-3)
21.	Comp. App. (AT) (Ins) No. 353 of 2019	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy
22.	Comp. App. (AT) (Ins) No. 464 of 2019	Mahaveer Ginning & Pressing Vs. PMP Textiles Spinning Mills Ltd.	Rishabh Gupta	
23.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	Surabhi Khattar
24.	Comp. App. (AT) (Ins) No. 510 of 2019	Imran Iqbal Khan & Anr. Vs. Benteler Trading International GMBH & Anr.	Narender Singh Yadav	
25.	Comp. App. (AT) (Ins) No. 513 of 2019	Bannari Amman Spinning Mills Ltd. Vs. My Choice Knit & Apparels Pvt. Ltd.	Nandini Sharma	
26.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	S.Ramakantha

27.	Comp. App. (AT) No. 144 of 2019	Umiya Builders and Developers & 2 Ors. Vs. Jitendra Virwani & Ors.	Rajiv Yadav	Manisha Choudhary
28.	Competition. App. (AT) No.13 of 2019	Rathi Steel (Dakshin)Ltd. Vs. Competition Commission of India & Anr. <b>With</b>	Anand shanker Jha	Om Prakash Shukla
29.	Competition. App. (AT) No.14 of 2019	Rathi Special Steels Ltd. Vs. Competition Commission of India. <b>With</b>	Anand shanker Jha	Om Prakash Shukla
30.	Competition. App. (AT) No.15 of 2019	Rathi Bars Ltd. Vs. Competition Commission of India & Anr.	Anand shanker Jha	Om Prakash Shukla

**After the above or 12:00 Noon, whichever is earlier**

**For Hearing (Part Heard)**

31.	Comp. App. (AT) (Ins) No. 629 of 2018	Securities and Exchange Board of India Vs. Assam Company India Ltd. & Ors.	Pratap Venugopal	Ajay Gaggar-R1 Jayant Mehta
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**02: 00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya- R.P.
2.	Comp. App (AT) No. 275 of 2017	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors.  <b>With</b>	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&Rauna qMathur (A-2 & 3)	TejaKaria, AishuaryVikram&S hubhaang Sinha (R- 1 & 2) Pallavi Srivastava (R-7)
3.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)

**For Admission (After Notice)**

4.	Comp. App. (AT) No. 221 of 2018	Jindal Steel and Power Ltd. Vs. Arun Kumar Jagatramka&Anr.	Milan Singh Negi	Nakul Mohta
5.	Contempt Case (AT) No. 01 of 2019 in Comp. App. (AT) No. 31 of 2016	Surjeet Singh Vs. Prakash Kumar & Anr.	Abhay Kumar	

**For Hearing**

<b>6.</b>	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) <b>Part Heard</b>	Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
<b>7.</b>	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)
<b>8.</b>	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
<b>9.</b>	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal- R1

**Note: The Court will rise at 3:00 PM.**

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**By Order**  
**-sd/-**

**Registrar**